

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs

Shastri Bhavan, New Delhi.  
Dated:- 14 August, 2020

**OFFICE MEMORANDUM**

**SUBJECT:** Circulation of draft Seniority List of Principal Staff Officers/Sr. Principal Private Secretaries of CSSS Cadre of Ministry of Law and Justice as on 01.07.2020 – reg.

The undersigned is directed to circulate herewith draft Seniority List of Principal Staff Officers (PSOs)/Sr. Principal Private Secretaries (Sr. PPSs) of the CSSS Cadre of Ministry of Law and Justice (Department of Legal Affairs and Legislative Department) as on 01.07.2020.

2. The regular PSOs and Sr. PPSs have been placed in the order in the draft Seniority List in which they appear in the panel of the respective Select List Year issued by DoP&T vide the following O.M.:-

Sl. No.	Select List Year of PSO/Sr. PPS	Details of DoP&T's O.M. vide which panel issued
(i)	PSO SL-2015	No.1/1/2015-CS.II(A) dated 01.06.2015
(ii)	Sr. PPS SL-2015	No.2/2/2015-CS.II(A) dated 07.08.2015
(iii)	Sr. PPS SL-2017	No.2/3/2018-CS.II(A) dated 30.04.2019


3. The ad-hoc Sr. PPSs [regular PPSs of SL Year 2011] have been interpolated in the draft Seniority List as per draft Common Seniority List of PPSs issued by DoP&T, vide O.M. No.3/4/2015-CS.II(A) dated 09.05.2016.

4. The order of placement of all the officers is provisional and is subject to revision on issuance of final CSL of these Select List Years by DoP&T.

5. All the concerned are requested to go through the draft Seniority List and submit representation/objections, if any with regard to any factual inaccuracy (not interpolation) in the list to the undersigned, within 30 days of the issuance of this O.M.

6. The copy of the O.M. is available at the E-office and website of this Ministry at the following link:-

**legallaffairs.gov.in → Employee Corner → Employee Orders**

  
14/08/20  
(Raghunathan T.V)

Under Secretary to the Govt. of India  
Tel. No. 23384836

To:-

1. The concerned officers.
2. The In-charge, Branch Secretariat, Mumbai/ Chennai.
3. Law Commission of India [Shri Raja Kar, Under Secretary], 2<sup>nd</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
4. Legislative Department [Shri R.K. Sharma, Under Secretary, Admn.I(LD)]

**MINISTRY OF LAW & JUSTICE**

**DEPARTMENT OF LEGAL AFFAIRS & LEGISLATIVE DEPARTMENT**

\*\*\*\*\*

**SANCTIONED STRENGTH OF PSOs/Sr. PPSs**

**AS ON 01.07.2020**

<b>S.No.</b>	<b>Units</b>	<b>Sanctioned Strength</b>
<b>1.</b>	<b>Department of Legal Affairs (LA)</b>	
	a. <b>Main Secretariat</b>	17
	b. Central Agency Section <b>(CAS)</b>	01
	c. Law Commission <b>(LC)</b>	05
	d. Branch Secretariat, Mumbai	01
	e. Branch Secretariat, Kolkata	01
	f. Branch Secretariat, Chennai	01
	g. Branch Secretariat, Bengaluru	02
<b>2.</b>	<b>Legislative Department (LD)</b>	03
	<b>TOTAL DUTY POSTS</b>	<b>31</b>

**DRAFT SENIORITY LIST OF PSOs/Sr. PPSs OF CSSS CADRE OF MINISTRY OF LAW AND JUSTICE**  
**(DEPARTMENT OF LEGAL AFFAIRS AND LEGISLATIVE DEPARTMENT) (AS ON 01.07.2020)**

**DETAILS OF REGULAR PRINCIPAL STAFF OFFICERS (PSOs)**

Sl. No	Name of the officer (S/Shri), Educational Qualification and e-HRMS ID	Category	Date of Birth	Present Place of Posting	Select List Year of PSO	Date of apptt. as regular PSO	Date of entry in Govt. service	Date of entry in CSSS Cadre	Date of confirmation/ Grade in which confirmed	Date from which working in this Ministry in any capacity	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1.	P.R. Sharma B.A.	UR	01.01.1957	<b>Retired from Law Commission</b>	SQ-2015	01.07.2015	28.09.1976	28.09.1976	----	01.04.2010	<b>Retired on 31.12.2016</b>
2.	Ms. Kavita Kundra B.Com	UR	22.04.1965	Legislative Deptt.	SQ-2015	01.07.2015	04.04.1984	28.02.1985	10.01.1989 PA	07.07.2011 (AN)	Joined this Ministry as ad-hoc Sr. PPS on transfer from M/o Housing & Urban Affairs

**DETAILS OF REGULAR SR. PRINCIPAL PRIVATE SECRETARIES (Sr. PPSs)**

Sl. No	Name of the officer (S/Shri), Educational Qualification and e-HRMS ID	Category	Date of Birth	Present Place of Posting	Select List Year of Sr. PPS	Date of apptt. as regular Sr. PPS	Date of entry in Govt. service	Date of entry in CSSS Cadre	Date of confirmation/ Grade in which confirmed	Date from which working in this Ministry in any capacity	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1.	C.S. Mehta B.Com, PG Diploma in Tourism Management, M.D. (Alternative Medicine) 33000144	UR	01.10.1962	D/o LA [O/o Ld. ASG (Shri Sanjay Jain)]	SQ-2015	07.08.2015	27.03.1987	27.03.1987	01.01.1989 PA	06.05.2011	Joined this Ministry as ad-hoc PPS on transfer from M/o I&B
2.	Ms. Sarita Rathor B.A.	UR	15.04.1962	D/o LA (Law Commission)	SQ-2017	03.05.2019	12.11.1982	12.11.1982	07.04.1987 PA	25.06.2019	Joined this Ministry on rotational transfer from M/o H&FW
3.	R.D. Gautam, B.A., 33000051	UR	19.05.1960	<b>Retired from Main Sectt.</b>	SQ-2017	01.05.2019	28.10.1981	29.09.1983	29.09.1985 Steno Gr 'D'	28.02.2014 (AN)	<b>Retired on 31.05.2020</b>

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
4.	Ms. Sivakami Prakash, B.Com	UR	19.03.1963	D/o LA (O/o Ld. ASG), Br. Sectt. Mumbai [since 22.06.2011]	SQ-2017	02.05.2019	27.03.1985	27.03.1985	01.04.1988 PA	22.06.2011	Joined this Ministry as ad-hoc PPS on transfer from M/o Labour & Employment (DGFASLI, Mumbai)
5.	Ms. Dayavati Sharma, B.A.	UR	15.08.1958	Retired from LD	---	---	31.10.1979	15.01.1985	23.06.1988 PA	03.05.2011	1. Retired as PPS on 31.08.2018 2. Found FIT for inclusion in SL-2017 of Sr. PPS
6.	V.V. Radhakrishnan 33000338	UR	15.01.1967	D/o LA (O/o Ld. ASG), Br. Sectt. Chennai [since 06.01.2020]	SQ-2017	17.06.2019	11.09.1989	11.09.1989	---	20.03.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o Housing & Urban Affairs
7.	S.K. Padhi B.A. (Hons.)	UR	29.04.1963	Relieved from Main Sectt.	SQ-2017	---	18.03.1986	14.02.1989	10.10.1993 PA	22.07.2011	Relieved w.e.f. 16.05.2019 (AN) on rotational transfer to D/o Commerce on inclusion in SL-2017 of Sr. PPS
8.	H.L. Meshram B.Com	SC	20.06.1965	D/o LA (Law Commission)	SQ-2017	01.05.2019	06.11.1987	07.11.1988	06.11.1990	01.04.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o EF&CC
9.	Shankar Kumar Sah, B.A. 33000303	UR	20.07.1963	D/o LA [O/o Ld. ASG (Shri K.M. Nataraj)]	SQ-2017	01.05.2019	25.07.1985	31.05.1988	01.06.1990 Steno Gr 'D'	01.04.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from D/o Animal Husbandry and Dairying
10.	Suraj Parkash Malhotra, B.Com (Hons.) 33000321	UR	13.04.1968	D/o LA (Main Sectt.)	SQ-2017	24.05.2019 (AN)	20.11.1991	20.11.1991	20.11.1993 PA	24.05.2019 (AN)	Joined this Ministry as regular Sr. PPS on rotational transfer from M/o Defence
11.	Ms. Om Lata Rawat, B.Com 33000231	UR	01.10.1969	D/o LA (Main Sectt.)	SQ-2017	24.05.2019 (AN)	07.12.1989	23.05.1991	---	24.05.2019 (AN)	Joined this Ministry as regular Sr. PPS on rotational transfer from M/o Defence

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
12.	Ms. Anita Sethia M.A. (Political Science) 33000118	UR	17.09.1966	D/o LA (Main Sectt.)	SQ-2017	24.05.2019 (AN)	02.03.1990	02.03.1990	22.04.1995 PA	24.05.2019 (AN)	Joined this Ministry as regular Sr. PPS on rotational transfer from M/o Defence
13.	Muni Ram, 10 <sup>th</sup>	SC	01.03.1962	Legislative Deptt.	SQ-2017	01.05.2019	13.02.1986	13.02.1986	10.01.1989 Steno Gr 'D'	01.04.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from D/o Animal Husbandry and Dairying
14.	Ms. Sudha, 12 <sup>th</sup> 33000357	ST	13.08.1966	D/o LA (Main Sectt.)	SQ-2017	----	19.07.1991	19.07.1991	15.01.1994 PA	16.01.2020	Joined this Ministry on rotational transfer from M/o Agriculture and Farmers Welfare
15.	Raj Kumar Mahor B.A.	SC	05.03.1964	D/o LA (Law Commission)	SQ-2017	08.05.2019	06.09.1985	06.09.1985	----	10.04.2019 (AN)	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o WCD
16.	Mahendra Prasad B.A. (Hons.) 33000205	SC	18.04.1970	D/o LA [O/o Ld. <b>ASG</b> ( <b>Shri</b> <b>Vikramjit</b> <b>Banerjee</b> )]	SQ-2017	30.04.2019	16.10.1989	16.10.1989	----	25.10.2019	Joined this Ministry as Sr. PPS on rotational transfer from D/o Animal Husbandry and Dairying
17.	Ms. Daljit Kaur 12 <sup>th</sup> , 33000147	SC	07.05.1970	D/o LA (Main Sectt.)	SQ-2017	01.05.2019	29.09.1989	04.03.1992	05.03.1994	24.08.2018	Joined this Ministry as PPS on rotational transfer from D/o Telecommunication
18.	Ms. Teresa Kujur B.A., 33000031	ST	01.12.1965	D/o LA [O/o Ld. <b>ASG (Ms.</b> <b>Pinky</b> <b>Anand</b> )]	SQ-2017	01.05.2019	28.09.1989	28.09.1989	28.09.1991 Steno Gr 'D'	22.07.2010	Joined this Ministry as ad-hoc PPS on transfer from M/o MSME
19.	Parveen Chander Hr. Secondary	SC	12.05.1962	Legislative Deptt.	SQ-2017	06.05.2019	10.09.1985	10.09.1985	31.07.1988 Steno Gr 'D'	08.07.2011	Joined this Ministry as ad-hoc PPS on transfer from M/o Finance, D/o Financial Services
20.	Anil Kumar Singh B.A., 33000116	SC	10.06.1967	D/o LA (Main Sectt.)	SQ-2017	01.05.2019	26.03.1992	26.03.1992	26.03.1994 PA	01.04.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o EF&CC
21.	Ms. Geeta Rana Hr. Secondary 33000165	SC	05.01.1966	D/o LA (Main Sectt.)	SQ-2017	01.05.2019	09.10.1989	09.10.1989	09.01.1994 PA	08.04.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o Defence

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
22.	Ms. Sunita Sidhu B.A, 33000319	SC	20.08.1967	D/o LA (Main Sectt.)	SQ-2017	01.05.2019	21.08.1991	21.08.1991	01.04.1994 PA	26.03.2019	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o Housing & Urban Affairs
23.	Ms. Sushil Verma B.A.	UR	30.11.1962	D/o LA (Law Commission)	SQ-2017	01.05.2019	05.01.1983	28.08.1985	10.01.1989 Steno Gr 'D'	17.06.2019	Joined this Ministry on rotational transfer from M/o H&FW
24.	Naresh Chhibber B.A., 33000221	UR	04.08.1968	D/o LA [O/o Ld. <b>ASG</b> (Shri Aman Lekhi)]	SQ-2017	01.05.2019	03.03.1989	03.03.1989	----	10.04.2019 (AN)	Joined this Ministry as ad-hoc Sr. PPS on rotational transfer from M/o WCD

**DETAILS OF AD-HOC SR. PRINCIPAL PRIVATE SECRETARIES (Sr. PPSs)**

Sl. No	Name of the officer (S/Shri), Educational Qualification and e-HRMS ID	Cate-gory	Date of Birth	Present Place of Posting	Select List Year of PPS/ Sl. No. in O.M. dated 09.05.2016	Date of apptt. as regular PPS	Date of apptt. as ad-hoc Sr. PPS	Date of entry in Govt. service/ Date of entry in CSSS Cadre	Date of confirmation/ Grade in which confirmed	Date from which working in this Ministry in any capacity	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1.	Ashok Kumar Gupta, B.Com, 33000129	UR	11.03.1967	D/o LA (Main Sectt.)	SQ-2011 Sl. No.438	16.11.2012	31.12.2018	<u>31.08.1988</u> 31.08.1988	30.08.1990 PA	15.10.2019	Joined this Ministry as ad- hoc Sr. PPS on rotational transfer from M/o EF&CC
2.	Harish Kumar Lakhera, M.A	UR	15.07.1965	D/o LA (Law Commission)	SQ-2011 Sl. No.451	16.11.2012	31.12.2018	<u>17.07.1987</u> 17.07.1987	17.07.1989 Steno Gr 'D'	08.03.2018	Joined this Ministry as PPS on rotational transfer from M/o EF&CC
3.	Anoop Seth B.Com	UR	11.10.1968	<b>Relieved from Main Sectt.</b>	SQ-2011 Sl. No.455	16.11.2012	31.12.2018	<u>23.05.1990</u> 23.05.1990	----	05.07.2011	<b>Relieved as ad- hoc Sr. PPS w.e.f. 08.03.2019 (AN) on rotational transfer to M/o RT&amp;H</b>